

**Supreme Court of India**  
**Admn. Materials Branch**

F.No.93/Carpets/19/SCI(AM)  
Dated: 20.07.2023

Reference Notice Inviting Tender F.No. 93/Carpets/19/SCI(AM) dated 19.02.2022 for awarding of “rate contract for Providing and Fixing of Carpets” published on 19.02.2022 in The “Times of India” newspaper and on the websites, viz. sci.gov.in and eprocure.gov.in.

Due to administrative reasons, as per the directions of the Competent Authority, the said NIT has been cancelled.

It is hereby informed that all those tenderers/ bidders who had deposited their Earnest Money Deposit (EMD) by way of Demand Draft and samples, can collect their respective EMD from the Branch Officer (P&S) by furnishing request for refund of Earnest Money Deposit and samples on the letterhead of the firm concerned, by submitting the required documents thereof, i.e. I D proof etc.

**-Sd-**  
**Additional Registrar (AM)**